

ORISSA HIGH COURT**FILING REPORT AS ON :07/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008710/2022	JARASANDHA SINDUR VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	THUAMUL RAMPUR /60 /2022 () //
2	BLAPL/0008711/2022	PRAKASH ROUT @ PRAKASH KUMAR ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	PHULBANI SADAR /63 /2022 () //
3	BLAPL/0008712/2022	DASA PATAMAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDRAPUR /55 /2022 () //
4	BLAPL/0008713/2022	ASHUTOSH MUDULI @ KALU VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	DHARMASALA /418 /2021 () //
5	BLAPL/0008714/2022	KRISHNA @ AMZAD KHAN VS STATE OF ODISHA	SUDARSAN BEHERA VS	CHANDAPUR /37 /2022 () //
6	BLAPL/0008715/2022	MD. SAGIR @ MD. SAJIR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /39 /2022 () //
7	BLAPL/0008716/2022	SUSIL @ LAXMIKANTA ROUT VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	TIRTOL /459 /2022 () //
8	BLAPL/0008717/2022	GURU DAS VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /109 /2021 () //
9	BLAPL/0008718/2022	SURESH CHANDRA BHOI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //
10	BLAPL/0008719/2022	PYARI MOHAN PARIDA VS STATE OF ODISHA	S.S.RAY 2 VS	ASKA /618 /2020 () //
11	BLAPL/0008720/2022	ANUP KUMAR CHANDRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BARBIL /54 /2022 () //

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12	BLAPL/0008721/2022	BAPI @ SANJAY KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /392 /2022 () //
13	BLAPL/0008722/2022	JYOTI RANJAN NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	MANCHESWAR P.S. /266 /2022 () //
14	BLAPL/0008723/2022	MANAS KUMAR NAG @ MALU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /92 /2022 () //
15	BLAPL/0008724/2022	DULAL BAIRAGI VS STATE OF ODISHA	BRUNDABAN ROUT VS	ADVA /125 /2021 () //
16	BLAPL/0008725/2022	BIKASH MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /299 /2021 () //
17	BLAPL/0008726/2022	PARMESH PODAL @ DIPU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /79 /2020 () //
18	BLAPL/0008727/2022	ANANDA CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
19	BLAPL/0008728/2022	RABI @ RABINDRANATH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
20	BLAPL/0008729/2022	SILU @ SOUBHAGYA RANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
21	BLAPL/0008730/2022	PABITRA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (CHATRAPUR) /58 /2021 () //
22	BLAPL/0008731/2022	BASANT KUMAR NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /198 /2020 () //
23	BLAPL/0008732/2022	TAPASWINI @ TAPASPIN SETHI	BASUDEV PUJARI	KABISURYANAGAR (KODALA) /519 /2021

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		VS	VS	()
24	BLAPL/0008733/2022	STATE OF ODISHA ABINASH PALAI	AMULYA RATNA PANDA	// JEYPORE SADAR /132 /2020
		VS	VS	()
25	BLAPL/0008734/2022	STATE OF ODISHA LAMBU @ NARAYAN TARINI	ASHOK DAS	// GANGAPUR (ASKA) /38 /2014
		VS	VS	()
26	BLAPL/0008735/2022	STATE OF ODISHA TRIPATI DAS @ SANA	SUBODH KUMAR MOHANTY	// NABARANGAPUR TOWN /110 /2022
		VS	VS	()
27	BLAPL/0008736/2022	STATE OF ODISHA MANOJ KUMAR NAYAK	AMULYA RATNA PANDA	// BASTA /150 /2020
		VS	VS	()
28	BLAPL/0008737/2022	STATE OF ODISHA KISHORE KANDHAPAN	AMULYA RATNA PANDA	// NANDAPUR /59 /2018
		VS	VS	()
29	BLAPL/0008738/2022	STATE OF ODISHA SUBASH SOMORATH	DEVASIS MOHANTY	// JEYPORE SADAR /36 /2022
		VS	VS	()
30	BLAPL/0008739/2022	STATE OF ODISHA MANOJ KUMAR SWAIN	RAKESH KUMAR ROUTRAY	// CANTONMENT ROAD /118 /2022
		VS	VS	()
31	BLAPL/0008740/2022	STATE OF ODISHA SRINIBAS GOUDA	GOPAL KRISHNA NAYAK	// TARASINGI /149 /2021
		VS	VS	()
32	BLAPL/0008741/2022	STATE OF ODISHA ABHIRAM PATRA	SOUBHAGYA KUMAR DASH	// BAIDYANATHPUR /18 /2022
		VS	VS	()
33	BLAPL/0008742/2022	STATE OF ODISHA AJU SUNA	SUBODH KUMAR MOHANTY	// JAIPATNA /214 /2022
		VS	VS	()
34	BLAPL/0008743/2022	STATE OF ODISHA SK. MUMTAZ @ AMAN	PRAFULLA KUMAR RATH	// / /0
		VS	VS	()

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35	BLAPL/0008744/2022	STATE OF ODISHA AJAY RALLY VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /299 /2022 ()
36	BLAPL/0008745/2022	STATE OF ODISHA ANIL PANDA VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /99 /2022 ()
37	BLAPL/0008746/2022	STATE OF ODISHA SURESH KUMAR PATTNAIK @ SURESH PATTNAIK VS	JUGALA KISHORE PANDA VS	// BAIDYANATHPUR /18 /2022 ()
38	BLAPL/0008747/2022	STATE OF ODISHA PANKAJ BEHERA @ PANKAJ @ PANKA BEHERA VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /150 /2019 ()
39	BLAPL/0008748/2022	STATE OF ODISHA ANIL @ BAPUN PATRA VS	DEBASIS MISHRA VS	// KEONJHAR SADAR /327 /2022 ()
40	BLAPL/0008749/2022	STATE OF ODISHA JERIMIYAS MALI VS	SUCHIT KUMAR NAYAK VS	// //0 ()
41	BLAPL/0008750/2022	STATE OF ODISHA DEEPAK KUMAR AHIRWAR VS	SUCHIT KUMAR NAYAK VS	// JEYPORE TOWN /295 /2019 ()
42	BLAPL/0008751/2022	STATE OF ODISHA KISHORE JENA VS	SUCHIT KUMAR NAYAK VS	// ADVA /38 /2021 ()
43	BLAPL/0008752/2022	STATE OF ODISHA GANESH NAHAK VS	BASANTA KUMAR DAS VS	// LAXMISAGAR P.S. /295 /2022 ()
44	BLAPL/0008753/2022	STATE OF ODISHA TAPAN KUMAR BALABANTRAY @ NANDA VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /276 /2022 ()
45	BLAPL/0008754/2022	STATE OF ODISHA PRASANTA KUMAR SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// LAXMISAGAR P.S. /295 /2022 () //

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46	BLAPL/0008755/2022	KRUSHNA CHANDRA MAHARANA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	DHAULI PS /77 /2021 () //
47	BLAPL/0008756/2022	TOOFAN SAGARIA @ TUFAN SAGARIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /299 /2022 () //
48	BLAPL/0008757/2022	RENUKA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /38 /2021 () //
49	BLAPL/0008758/2022	RAGHU SAUNTA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NABARANGAPUR TOWN /275 /2022 () //
50	CMAPL/0000420/2022	SRIMATI PRATIMA DAS@PATTANAIK VS SPECIAL LAND ACQUISITION OFFICER(NH) AND COMPETENT AUTHORITY	ADV. VS	// () //
51	CMAPL/0000421/2022	CHAKRADHAR PRADHAN VS UNION OF INDIA	ADV. VS	// () //
52	CMAPL/0000422/2022	SUSANTA KHUNTIA VS STATE OF ODISHA	ADV. VS	// () //
53	CMAPL/0000423/2022	PRADIP KUMAR PATTNAIK VS C.G.M., S.B.I, ORISSA CIRCLE, PANDIT JAWAHARLAL NEHRU MARG, BBSR	JANAKI KANTA MAHAPATRA VS	// () //
54	CMAPL/0000424/2022	DAYANIDHI SAHU VS PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	ADV VS	// () //
55	CMP/0000878/2022	PRAFULLA KUMAR KARA @ KAR VS GOPINATH MOHAPATRA	PRASANNA KUMAR MISHRA VS	// () //
56	CMP/0000879/2022	KAILASH CHANDRA SADANGI VS JOGENDRA SAHU	TAPASWINI SINHA VS	// () //
57	CMP/0000880/2022	DISTRICT TRANSPORT EMPLOYEES ASSOCIATION, BBSR VS KOUSIK ANANDA MUDULI	BIBHU PRANNA VS	// () //

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		VS	VS	0
58	CMP/0000881/2022	PRASANNA KUMAR NAYAK JAYANTI MOHANTA	ASHUTOSH MOHANTA	//
		VS	VS	0
59	CONTC/0005610/2022	SIBA CHARAN MOHANTA DEBARAJ PRADHAN	ADV	//
		VS	VS	0
60	CONTC/0005611/2022	SANJIV CHOPRA, PRINCIPAL SECY TO GOVT., HOME DEPT, BBSR PRAFULLA KUMAR NAYAK	ADV	//
		VS	VS	0
61	CONTC/0005612/2022	SAMARTH VERMA, I.A.S. RASHMI RANJAN MISHRA	ADV.	//
		VS	VS	0
62	CONTC/0005613/2022	PRABIN KUMAR,IPS RABINDRA NATH PANIGRAHI	ADV	//
		VS	VS	0
63	CONTC/0005614/2022	SATYABRATA SAHU, I.A.S. AKSHAYA KUMAR DAS	ADV	//
		VS	VS	0
64	CONTC/0005615/2022	SANJAYA KUMAR SINGH, I.A.S. PARTHA SARATHI SARANGI	ADV	//
		VS	VS	0
65	CONTC/0005616/2022	PRABODH KUMAR ROUT, SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION BRAJABANDHU SAMARPAN PANDA	ADV.	//
		VS	VS	0
66	CONTC/0005617/2022	RANJANA CHOPRA, IAS SUKANTI MOHANTY	MANOJ KUMAR PANDA	//
		VS	VS	0
67	CONTC/0005618/2022	ASWATHY S., IAS BIBHUTI BHUSAN MOHAPATRA	ADV	//
		VS	VS	0
68	CONTC/0005619/2022	G.MATHIVHATANAN, I.A.S. FARID KHAN	ADV	//
		VS	VS	0

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69	CONTC/0005620/2022	G.MATHI VATHANAN, I.A.S. RABINDRA NATH MOHAPATRA VS	ADV. VS	// // ()
70	CONTC/0005621/2022	IPSIT KUMAR SAHOO,OAS SMRUTI RANJAN TUDU VS	ADV. VS	// // ()
71	CONTC/0005622/2022	DEBIDUTTA BISWAL,DIRECTOR OF MINES,BBSR KISHORE KUMAR NANDA VS	LAXMIKANTA MOHANTY VS	// // ()
72	CONTC/0005623/2022	ASWATHY S., I.A.S. BIBHUTI BHUSAN PADHI VS	LAXMIKANTA MOHANTY VS	// // ()
73	CONTC/0005624/2022	ASWATHY S., I.A.S. SABITA PANIGRAHI VS	PRATAP KUMAR BEHERA VS	// // ()
74	CONTC/0005625/2022	ARABINDA KUMAR PADHEE,IAS KAPILENDRA TRIPATHY VS	SADASIVA PATRA 1 VS	// // ()
75	CONTR/0000053/2022	SUVENDU KUMAR SWAIN,CHIEF POSTMASTER GENERAL,BBSR SISHIR KUMAR BALIYARSINGH VS	ADV VS	// //0 ()
76	CRLA/0000765/2022	SRIKANTA BEHERA, SUPERINTENDENT OF POLICE (VIGILANCE), NAYAGARH UPENDRA @ UMESH PRASAD DAS VS	D.P.DAS VS	// CUTTACK VIGILANCE /86 /1996 ()
77	CRLLP/0000036/2022	STATE OF ODISHA(VIG.) THE CUTTACK CENTRAL COOPERATIVE BANK, JAGANNATHPUR VS	ASIN CHHARAN VS	// //0 ()
78	CRLMA/0000248/2022	ARABINDA SWAIN ABHIRAM BEHERA VS	DEBI PRASAD PATTNAIK VS	// //0 ()
79	CRLMA/0000249/2022	STATE OF ODISHA ABHIRAM BEHERA VS	DEBI PRASAD PATTNAIK VS	// //0 ()
		STATE OF ODISHA		//

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80	CRLMC/0002488/2022	GOLAKHA MAHAPATRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KODALA /37 /2015 () //
81	CRLMC/0002489/2022	PRAMOD KUMAR ROUT VS STATE OF ODISHA	VS	NISCHINTAKOILI /131 /2021 () //
82	CRLMC/0002490/2022	CHAITALI MISHRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MALGODOWN /93 /2022 () //
83	CRLMC/0002491/2022	BHANU SHANKAR ROUT VS STATE OF ODISHA	P.K.ROUT VS	NISCHINTAKOILI /146 /2022 () //
84	CRLMC/0002492/2022	DEVI PATRA@M.DEVI PRASAD PATRA VS STATE OF ODISHA	RAMESH AGARWAL VS	MOHANA /209 /2021 () //
85	CRLMC/0002493/2022	BIKASH KUMAR RAUT@BIKASH@BAIKUNTHA ROUT VS STATE OF ODISHA	UJWAL KIRITIMAYA SAHOO VS	PURUSHOTTAMPUR /96 /2017 () //
86	CRLMC/0002494/2022	LAXMIDHAR SENDHA VS PARIDA AND SONS PROJECTS(P)LTD.	SUDEEP KUMAR SARANGI VS	/ /0 () //
87	CRLMC/0002495/2022	RADHE@RADHESHYAM SARAF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /305 /2020 () //
88	CRLMC/0002496/2022	JOGENDRA PREM VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 () //
89	CRLMC/0002497/2022	SUSHANT KUMAR GIRI@SUSANTA GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	REMUNA /78 /2021 () //
90	CRLMC/0002498/2022	BICHI@BICITRA KUMAR PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KANIHA /37 /2000 () //
91	CRLMC/0002499/2022	ANANTA MALIK	ACHYUTANANDA PATTNAIK	PATTAMUNDAI /178 /2008

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001855/2022	PRITI JAISWAL	SANGRAM RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001856/2022	RANJIT KUMAR SAHOO	PRANAB RANJAN CHHATOI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001857/2022	SUKANTI SETHY @ SUKANTI SETHI	KULDEEP MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001858/2022	MIRZA ALAMGIRI BAIG	M.A.ALI	/ /0
		VS	VS	()
		I.I.C.,DARGHA BAZAR POLICE STATION,CUTTACK		//
96	CRLMP/0001859/2022	KANDHEI MALLICK	PABITRA KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001860/2022	DR.SARTHAK PATRA	DEBASNAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0001861/2022	SHISHIRA MAHARANA	NARAYAN PRASAD PARIJA	/ /0
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
		LAXMIDHAR MAHARANA		Crp/0000072/2021
99	CRLREV/0000430/2022	SOMANATH BEHERA	SK. ZAFARULLA	/ /0
		VS	VS	()
		SARASWATI BEHERA		//
100	FAO/0000357/2022	MANDAKINI BEHERA	AKSHYANGSHU SEKHAR NANDY	/ /
		VS	VS	()
		THE DY. DIRECTOR, SIMILIPAL TIGER RESERVE, BARIPADA		//
101	FAO/0000358/2022	SABITA DEHURY	AKSHYANGSHU SEKHAR NANDY	/ /
		VS	VS	()
		PRAVAKAR BEHERA		//
102	GUAP/0000001/2022	HARI HAR NAIK	ARIJEET MISHRA	/ /
		VS	VS	()

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103	MACA/0000442/2022	RAMAKANTA NAIK THE DIVL. MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS KANCHANBALA SWAIN	DEBACHANDRA SAMANTARAY VS	// // 0
104	MACA/0000443/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS BHAGABATI SATPATHY	SUBRAT SATPATHY VS	// // 0
105	RPFAM/0000208/2022	MILI RANI PANDA VS RABINARAYAN PANDA	TRILOCHAN NANDA VS	// // 0
106	RPFAM/0000209/2022	SANJEEB KUMAR MALLICK VS ADYASHREE DAS @ MALLICK	BRAJA MOHAN SARANGI VS	// // 0
107	RPFAM/0000210/2022	JAYANT KUMAR NAYAK VS PURNIMA MOHANTY	NITYANANDA MOHAPATRA VS	// // 0
108	RPFAM/0000211/2022	SANJAY KUMAR SAHOO VS SABITA SAHOO	DEBASISH SAMAL VS	// // 0
109	RPFAM/0000212/2022	SATYANARAYAN PANIGRAHI @ PANIGRAHY VS BANDANA PANIGRAHI	B.SAHOO VS	// // 0
110	RVWPET/0000218/2022	STATE OF ODISHA VS BICHITRANANDA SAHOO	DEBASIS NAYAK, AGA VS	// // 0
111	RVWPET/0000219/2022	KELU CHARAN MOHANTY VS STATE OF ODISHA	ADV. VS	// // 0
112	RVWPET/0000220/2022	PRADEEPTA KU.MOHANTY VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR.	SOUMYA MISHRA VS	// // 0
113	TRP(C)/0000334/2022	PRIYANKA BEHERA VS AJIT BEHERA	JANMEJAYA DASH VS	// // 0

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114	TRP(C)/0000335/2022	RASHMI REKHA SWAIN@PATTNAIK VS DEBASHIS PATTNAIK	RAMAKANTA SAHOO VS	// 0 //
115	TRP(C)/0000336/2022	SUVASMITA SAHU VS RANJIT BHATTARAY	U.C.BEHURA VS	// 0 //
116	TRP(C)/0000337/2022	TARULATA KARMAKAR@MAMONI SEN VS SANJEEB KUMAR SEN	RANJAN KUMAR ROUT VS	// 0 //
117	TRPCRL/0000075/2022	HARA PRIYA NATH VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	RAJKANIKA /178 /2019 0 //
118	WA/0001192/2022	STATE OF ODISHA VS SAKTI PRASAD BADAJENA	H.K.PANIGRAHI, A.S.C. VS	// 0 //
119	WP(C)/0023082/2022	DILIP KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
120	WP(C)/0023083/2022	CHAITANYA KUMAR MAJHI VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
121	WP(C)/0023084/2022	UMA PLASTICS LTD. VS STATE OF ORISSA	PAMI RATH VS	// 0 //
122	WP(C)/0023085/2022	ARUN KUMAR MUDULI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
123	WP(C)/0023086/2022	AHAIT KARNA VS BDO CUM THE ELECTION OFFICER, PUINTALA	TRILOCHAN NANDA VS	// 0 //
124	WP(C)/0023087/2022	SAKTIPRASANNA SAHOO VS DG AND IG OF POLICE, CUTTACK	KULADA NANDA DAS VS	// 0 //
125	WP(C)/0023088/2022	M/S KANHA FUEL	RUDRA PRASAD KAR	//

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		VS	VS	0
126	WP(C)/0023089/2022	SALES TAX OFFICER CUM REGISTERING AUTHORITY, KEONJHAR KALU CHARAN SAMANTARAY	JAGAMOHAN PATTANAİK	//
		VS	VS	0
127	WP(C)/0023090/2022	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR SASMITA MANTRI	KUNAL KUMAR SWAIN	//
		VS	VS	0
128	WP(C)/0023091/2022	STATE OF ODISHA M.C. OF PANCHAYAT HIGH SCHOOL, MAYURBHANJKUNAL KUMAR SWAIN		//
		VS	VS	0
129	WP(C)/0023092/2022	STATE OF ODISHA RABINDRANATH BARIK	BASANTA KUMAR DAS	//
		VS	VS	0
130	WP(C)/0023093/2022	TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA SUKANTA BHOI	ABHIRAM SWAIN	//
		VS	VS	0
131	WP(C)/0023094/2022	THE STATE OF ODISHA SATYANARAYAN SINGHLALU	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
132	WP(C)/0023095/2022	STATE OF ODISHA PRAMILA BARIK	NIRMAL RANJAN ROURAY	//
		VS	VS	0
133	WP(C)/0023096/2022	STATE OF ORISSA KARTIK CHANDRA SAHU	ARJEET MISHRA	//
		VS	VS	0
134	WP(C)/0023097/2022	THE COLLECTOR, JAJPUR MANAS KUMAR DAS	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
135	WP(C)/0023098/2022	RAJESH KUMAR MAHAKUD AYASH KANTA NAIK	DWARIKA PRASAD MOHANTY	//
		VS	SUSANTA KUMAR DASH	//
		VS	VS	0
136	WP(C)/0023099/2022	STATE OF ODISHA CHIEF GM, ODISHA CIRCLE, BSNL, BBSR	PRAKASH RANJAN BARIK	//
		VS	VS	0

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137	WP(C)/0023100/2022	REGIONAL PROVIDENT FUND COMMNR., EPFO, BBSR BANSHIDHAR MALLICK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //
138	WP(C)/0023101/2022	NIMAIN CHARAN MALLICK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
139	WP(C)/0023102/2022	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
140	WP(C)/0023103/2022	NIRANJAN BISWAL VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
141	WP(C)/0023104/2022	SUKALATA MALLICK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
142	WP(C)/0023105/2022	KUSUMA KUMARI SAHU VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
143	WP(C)/0023106/2022	GOPAL KRUSHNA PATRA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
144	WP(C)/0023107/2022	KUNTALA PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
145	WP(C)/0023108/2022	KUMAR BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
146	WP(C)/0023109/2022	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
147	WP(C)/0023110/2022	MITHUN SANDHA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0023111/2022	KISHORE CHANDRA MOHAPATRA VS KANHU CHARAN MOHAPATRA	MANORANJAN MUDULI VS	// 0 //
149	WP(C)/0023112/2022	PARIKSHITA SAHOO VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
150	WP(C)/0023113/2022	SK. KHALID VS COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ORISSA, CTC	SAMAYA KUMAR RAY VS	// 0 //
151	WP(C)/0023114/2022	SWARNALATA BEHERA VS COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ORISSA, CTC	SAMAYA KUMAR RAY VS	// 0 //
152	WP(C)/0023115/2022	BIDYADHAR PRADHAN VS SASMITA PRADHAN	PRADEEP KUMAR DAS VS	// 0 //
153	WP(C)/0023116/2022	ODISHA STATE ROAD TRANSPORT CORPORATION VS ARSS BUS TERMINAL PVT. LTD.	AMITAV TRIPATHY VS	// 0 //
154	WP(C)/0023117/2022	MINARVA MOHAPATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
155	WP(C)/0023118/2022	BIHARI CHARAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
156	WP(C)/0023119/2022	DAMAYANTI SAHOO VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
157	WP(C)/0023120/2022	SK. ABDUL RIHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
158	WP(C)/0023121/2022	UMESH CHANDRA SAMAL VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
159	WP(C)/0023122/2022	GIRIJA SHANKAR ADHIKARI	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0023123/2022	ASST. R.T.O., KHURDA MUNIR BEG	BRAJA MOHAN SARANGI	//
		VS	VS	0
161	WP(C)/0023124/2022	R.T.O.,GANJAM NIRANJAN SAHOO	CHANDAN SAMANTARAY	//
		VS	VS	0
162	WP(C)/0023125/2022	UNION OF INDIA SANJAYA KUMAR NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
163	WP(C)/0023126/2022	EO, BABANPUR GRAMA PANCHAYAT CONSTITUENCY CUM BDO, GANJAM MOHAMMAD IMTIYAZ KHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
164	WP(C)/0023127/2022	R.T.O.,CHANDIKHOLE MUNIR BEG	BRAJA MOHAN SARANGI	//
		VS	VS	0
165	WP(C)/0023128/2022	R.T.O.,CUTTACK SURENDRA KUMAR MISHRA	NIRA SUNDAR PANDA	//
		VS	VS	0
166	WP(C)/0023129/2022	THE COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, W AND CD DEPT. REBATI SWAIN	AUROBINDA SAHOO	//
		VS	VS	0
167	WP(C)/0023130/2022	STATE OF ODISHA MANOJ KUMAR DEBATA	BRAJA MOHAN SARANGI	//
		VS	VS	0
168	WP(C)/0023131/2022	ASST. R.T.O.,KHURDA SUSIL ANAND PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
169	WP(C)/0023132/2022	STATE OF ODISHA NILU PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
170	WP(C)/0023133/2022	STATE OF ODISHA PADMAN MALI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0023134/2022	STATE OF ODISHA RAMESH MALLICK VS REGIONAL MANGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// // 0 //
172	WP(C)/0023135/2022	MARKAND GOUDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
173	WP(C)/0023136/2022	RAMESH MALLICK VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
174	WP(C)/0023137/2022	SATYARANJAN PAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
175	WP(C)/0023138/2022	MANGARAJ SAHU VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
176	WP(C)/0023139/2022	SANJULATA MALLICK VS BM, UCO BANK, JAJPUR	RABI NARAYAN BEHERA VS	// 0 //
177	WP(C)/0023140/2022	OM PRAKASH PRADHAN VS STATE OF ORISSA	ASHOK KUMAR SARANGI VS	// 0 //
178	WP(C)/0023141/2022	SUPDT. OF V.S.S. MEDICAL CLG. AND HOSPITAL, BURLA VS KANTI SAHU	BURJODHYA RANJAN DASH, AGA VS	// 0 //
179	WP(C)/0023142/2022	RAJESH SARASWAT VS CDA, CUTTACK	BIBEKANANDA BHUYAN VS	// 0 //
180	WP(C)/0023143/2022	PRAVA RANJAN PATTNAIK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
181	WP(C)/0023144/2022	FALCON MARINE EXPORTS LTD.,BBSR VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0023145/2022	BABINA SETHI @ SETHY VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
183	WP(C)/0023146/2022	DR. DIPTIMAYEE MOHAPATRA VS STATE OF ODISHA	SATYASINDHU KASHYAP VS	// 0 //
184	WP(C)/0023147/2022	RAGHUNATH MAJHEE VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0023148/2022	RANJAN KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0023149/2022	SURENDRANATH SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	WP(C)/0023150/2022	KALANDI BHOI VS STATE OF ODISHA	SUPRATIK ACHARYA VS	// 0 //
188	WP(C)/0023151/2022	DR. PRABHAT NARAYAN TRIPATHY VS UNION OF INDIA	BIBHUTI BHUSAN SWAIN VS	// 0 //
189	WP(C)/0023152/2022	JHUNARANI SAHOO VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
190	WP(C)/0023153/2022	RINTU KUMAR JANA VS STATE OF ODISHA	AYUSMAN MAHANTA VS	// 0 //
191	WP(C)/0023154/2022	MIHIR KUMAR SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
192	WP(C)/0023155/2022	M/S MAHABIR INFRA, KALAHANDI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
193	WP(C)/0023156/2022	SUMITRA SAHOO	SUDHANSHU SEKHAR PRATAP	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0023157/2022	ARATI NAYAK	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0023158/2022	JITENDRA KUMAR PANDA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0023159/2022	JUGAL KISHORE PRADHAN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0023160/2022	TRILOCHAN SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0023161/2022	PRAVAKAR JENA	UNMESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0023162/2022	PRAVASINI PATI @ SARANGI	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0023163/2022	PRATYUSH CHANDRA MISHRA	D.P.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0023164/2022	MANGAL SINGH	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0023165/2022	HEMANTA KUMAR MOHANTY	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0023166/2022	MALATI JENA @ LAXMI JENA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0023167/2022	CHITTARANJAN BISWAL	ABHAYA KUMAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0023168/2022	STATE OF ODISHA SRINIBAS MAHAPATRA VS	JAJATI KESHARI KHUNTIA VS	// // ()
206	WP(C)/0023169/2022	STATE OF ODISHA MANAS RANJAN PANIGRAHI VS	ABHAYA KUMAR BEHERA VS	// // ()
207	WP(C)/0023170/2022	STATE OF ODISHA AMLAN GOURAB VS	ABHAYA KUMAR BEHERA VS	// // ()
208	WP(C)/0023171/2022	STATE OF ODISHA BINOY KUMAR NANDA VS	SUBASH CHANDRA SATAPATHY VS	// // ()
209	WP(C)/0023172/2022	STATE OF ODISHA ADHIRAJ JENA VS	ABHAYA KUMAR BEHERA VS	// // ()
210	WP(C)/0023173/2022	STATE OF ODISHA MOHAN KUMAR MOHANTY VS	ABHAYA KUMAR BEHERA VS	// // ()
211	WP(C)/0023174/2022	STATE OF ODISHA NIHARIKA PALTASINGH VS	SATYABRATA MOHANTY VS	// // ()
212	WP(C)/0023175/2022	STATE OF ODISHA MINA PANDA VS	KOUSIK ANANDA GURU VS	// // ()
213	WP(C)/0023176/2022	STATE OF ODISHA JANMEJAYA DASH VS	ULLASH CHANDRA MOHANTY VS	// // ()
214	WP(C)/0023177/2022	STATE OF ODISHA BALABHADRA SWAIN VS	RAJJEET ROY VS	// // ()
215	WP(C)/0023178/2022	STATE OF ODISHA GURPREET KAUR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0023179/2022	BIJAYA MOHANTY VS INDUSIND BANK, MUMBAI	NETRANANDA BISWAL VS	// () //
217	WP(C)/0023180/2022	KANHU CHARAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
218	WP(C)/0023181/2022	JITENDRIYA SATAPATHY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// () //
219	WP(C)/0023182/2022	DR. SIBA PRASAD NAYAK VS STATE OF ODISHA	ADITYA PARIDA VS	// () //
220	WP(C)/0023183/2022	SANTOSH KUMAR PANIGRAHY VS STATE OF ODISHA	ADITYA PARIDA VS	// () //
221	WP(C)/0023184/2022	SACHINDRA KUMAR MISHRA VS STATE OF ODISHA	ADITYA PARIDA VS	// () //
222	ABLAPL/0011187/2022	RAHILA GANTA VS STATE OF ODISHA	SACHIDANANDA DASH VS	K.SINGHPUR /62 /2021 () //
223	ABLAPL/0011188/2022	NAKULA JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	KHANDAPARA /206 /2022 () //
224	ABLAPL/0011189/2022	RAJA @ RAJENDRA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /214 /2022 () //
225	ABLAPL/0011190/2022	RAJESH KUMAR RANJAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	PLANTSITE /65 /2022 () //
226	ABLAPL/0011191/2022	BIDYADHAR BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	MAHANGA /111 /2022 () //
227	ABLAPL/0011192/2022	SILU @ BISMAYA RANJAN ROUSTRAY	ASHOK KUMAR SAHOO	RAJNAGAR /19 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0011193/2022	STATE OF ODISHA GOURAHARI BEHERA	ASOK MOHANTY	// CUTTACK VIGILANCE /44 /2022
		VS	VS	()
229	ABLAPL/0011194/2022	STATE OF ODISHA(VIG.) KUMARABARA NAYAK	ASOK MOHANTY	// CUTTACK VIGILANCE /44 /2022
		VS	VS	()
230	ABLAPL/0011195/2022	STATE OF ODISHA(VIG.) SURENDRA KUMAR DEHURY	PRIYA RANJAN SINGH	// DHENKANAL SADAR /139 /2015
		VS	VS	()
231	ABLAPL/0011196/2022	STATE OF ODISHA NRUSINGHA MOHAPATRA	MANAS RANJAN PANDA	// SATYABADI /233 /2022
		VS	VS	()
232	ABLAPL/0011197/2022	STATE OF ODISHA SATYABHAMA SINGH	SAROJ KUMAR DASH	// BHUBAN /303 /2022
		VS	VS	()
233	ABLAPL/0011198/2022	STATE OF ODISHA LIPUN LUHA	RASHMI KANTA ACHARYA	// BIRMAHARAJPUR /173 /2022
		VS	VS	()
234	ABLAPL/0011199/2022	STATE OF ODISHA LAMBODHAR NAYAK	ARIJEET MISHRA	// KOREI /281 /2022
		VS	VS	()
235	ABLAPL/0011200/2022	STATE OF ODISHA MOTU @ DEEPAK RANJAN BAL	SK. ZAFARULLA	// BASUDEVPUR /29 /2020
		VS	VS	()
236	ABLAPL/0011201/2022	STATE OF ODISHA CHANDRA SEKHAR SAHU	PRIYA RANJAN SINGH	// ROURKELA GRPS. /79 /2022
		VS	VS	()
237	ABLAPL/0011202/2022	STATE OF ODISHA NARAYAN SUTAR	SURESH KUMAR JENA	// PATTAMUNDAI /424 /2022
		VS	VS	()
238	ABLAPL/0011203/2022	STATE OF ODISHA SANTOSH DALAI	PRAKASH KUMAR MISHRA	// JALESWAR /309 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0011204/2022	STATE OF ODISHA NIRANJAN RANA VS	SOURA CHANDRA MOHAPATRA VS	// PAHALA /130 /2022 ()
240	ABLAPL/0011205/2022	STATE OF ODISHA SANJAY MOHANTY @ SANJAY KUMAR MOHANTY VS	PRATAP KUMAR NAYAK VS	// KAMARDA /79 /2022 ()
241	ABLAPL/0011206/2022	STATE OF ODISHA BHUBA @ BHUBAN MOHARNA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /12 /2022 ()
242	ABLAPL/0011207/2022	STATE OF ODISHA MAHESH DALEI @ MAKARA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /25 /2022 ()
243	ABLAPL/0011208/2022	STATE OF ODISHA AMAR @ AMARENDRA KUMAR BHUYAN VS	AMULYA RATNA PANDA VS	// BAISINGA /87 /1998 ()
244	ABLAPL/0011209/2022	STATE OF ODISHA LIPU ROUT VS	BIBHU PRASAD MOHANTY VS	// PIPLI /430 /2022 ()
245	ABLAPL/0011210/2022	STATE OF ODISHA BAIDYANATH JENA VS	DEEPAK KU SAHOO VS	// RAJNAGAR /305 /2022 ()
246	ABLAPL/0011211/2022	STATE OF ODISHA AKHAYA KU. NAMDEV @ DILLA VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /259 /2022 ()
247	ABLAPL/0011212/2022	STATE OF ODISHA TAPAS MANDAL VS	GOPINATH MISHRA VS	// M.V.79 /98 /2022 ()
248	ABLAPL/0011213/2022	STATE OF ODISHA SANTOSH KUMAR MALLIK VS	DEEPAK KU SAHOO VS	// SALIPUR /116 /2021 ()
249	ABLAPL/0011214/2022	STATE OF ODISHA ABHIMANYU MALLICK @ BIJAN MALLICK VS	RAMDAS ACHARY VS	// ASTARANGA /191 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0011215/2022	BHUBA @ BHUBAN MOHARNA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /7 /2022 () //
251	ABLAPL/0011216/2022	ASHOK MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /47 /2022 () //
252	ABLAPL/0011217/2022	SK. NASIR AKTAR @ SK. NASIR @ CHUNEI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /376 /2022 () //
253	ABLAPL/0011218/2022	BHARAT BEHERA @ BHARAT CHANDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /129 /2022 () //
254	ABLAPL/0011219/2022	BHUBA @ BHUBAN MOHARNA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /90 /2021 () //
255	ABLAPL/0011220/2022	PRADIPTA KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /168 /2022 () //
256	ABLAPL/0011221/2022	RAJU @ BIGHNESH ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /171 /2022 () //
257	ABLAPL/0011222/2022	PANKAJ AHIRWAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KALIAPANI /52 /2022 () //
258	ABLAPL/0011223/2022	MINI KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /217 /2022 () //
259	ABLAPL/0011224/2022	SANJIB KHATUA @ SANJIB HATUA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /373 /2021 () //
260	ABLAPL/0011225/2022	SUDAM PASAYAT VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SUNDARGARH SADAR /221 /2022 () //
261	ABLAPL/0011226/2022	SOUMYA RANJAN @ SOUMYA ORAM	DIPTI RANJAN BHOKTA	SUNDARGARH TOWN /311 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0011227/2022	STATE OF ODISHA SUSANT KUMAR SAHOO	BIBHUTI KESHARI BISWAL	// KANPUR /62 /2022
		VS	VS	()
263	ABLAPL/0011228/2022	STATE OF ODISHA DEEPAK KUMAR NAIK	KAMIL RASHID	// JAIPATNA /327 /2021
		VS	VS	()
264	ABLAPL/0011229/2022	STATE OF ODISHA SANTOSH BEHERA	JYOTIRMAYA SAHOO	// JARADA /231 /2022
		VS	VS	()
265	ABLAPL/0011230/2022	STATE OF ODISHA SANTOSH BEHERA	JYOTIRMAYA SAHOO	// JARADA /232 /2022
		VS	VS	()
266	ABLAPL/0011231/2022	STATE OF ODISHA SANTOSH BEHERA	JYOTIRMAYA SAHOO	// JARADA /234 /2022
		VS	VS	()
267	ABLAPL/0011232/2022	STATE OF ODISHA HARI SAHOO	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /465 /2022
		VS	VS	()
268	ABLAPL/0011233/2022	STATE OF ODISHA KAMINI @ SABITA BARIK	PRAMOD KUMAR JENA	// RASGOBINDPUR /194 /2022
		VS	VS	()
269	ABLAPL/0011234/2022	STATE OF ODISHA RATNA @ RATNAKAR DALEI	PRAMOD KUMAR JENA	// RASGOBINDPUR /192 /2022
		VS	VS	()
270	ABLAPL/0011235/2022	STATE OF ODISHA AMEER HARIJAN	ALOK KUMAR KAR	// PAPADAHANDI /89 /2022
		VS	VS	()
271	ABLAPL/0011236/2022	STATE OF ODISHA BISWALAL BHUJABALA	J.K.KHANDAYATRAY	// MUNIGUDA /147 /2022
		VS	VS	()
272	ABLAPL/0011237/2022	STATE OF ODISHA RASMITA CHAMPATI	J.K.KHANDAYATRAY	// TANGI (KHURDA) /499 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0011238/2022	STATE OF ODISHA DIPU PRADHAN VS	AMITAV TRIPATHY VS	// FATEGARH /168 /2022 ()
274	ABLAPL/0011239/2022	STATE OF ODISHA JAYANTI BARIK VS	BIYOTKESH MOHANTY VS	// BARBIL /200 /2022 ()
275	ABLAPL/0011240/2022	STATE OF ODISHA ROHIT PRADHAN @ ROHIT KUMAR PRADHAN VS	PRAHALLAD SAHU VS	// KHAJURIPADA /86 /2022 ()
276	ABLAPL/0011241/2022	STATE OF ODISHA SASMITA MALIK VS	PABITRA KUMAR BEHERA VS	// RAJNAGAR /450 /2021 ()
277	ABLAPL/0011242/2022	STATE OF ODISHA ABAKASH DAS VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /412 /2022 ()
278	ABLAPL/0011243/2022	STATE OF ODISHA RABINDRA MAJHI @ TIKU @ RABINARAYAN MAJHIJAYANTA KUMAR MAJHI VS	VS	// CHANDIPUR /47 /2022 ()
279	ABLAPL/0011244/2022	STATE OF ODISHA BIJAY KUMAR PILA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /181 /2022 ()
280	ABLAPL/0011245/2022	STATE OF ODISHA SANDHYARANI DAS @ TIKINA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /217 /2012 ()
281	ABLAPL/0011246/2022	STATE OF ODISHA JAYANTI PATRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /324 /2022 ()
282	ABLAPL/0011247/2022	STATE OF ODISHA RABINDRA MAJHI @ TIKU @ RABINARAYAN MAJHIJAYANTA KUMAR MAJHI VS	VS	// CHANDIPUR /25 /2022 ()
283	ABLAPL/0011248/2022	STATE OF ODISHA BISIKESAN PRADHAN @ BISHIKESHAN PRADHAN VS	SURYAKANTA DWIBEDI VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0011249/2022	ASHOK MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /94 /2021 () //
285	ABLAPL/0011250/2022	PRADIP BEHERA @ PRADEEP KUMAR BEHERA VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /321 /2022 () //
286	ABLAPL/0011251/2022	TAPAN PILA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /181 /2022 () //
287	ABLAPL/0011252/2022	AKASH KUMAR SETH @ AKASH SETH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /533 /2022 () //
288	ABLAPL/0011253/2022	JALANDHAR NAYAK @ JALANADHIR NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /113 /2022 () //
289	ABLAPL/0011254/2022	SANKAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /136 /2022 () //
290	ABLAPL/0011255/2022	DIBYABHARATI JENA @ MAMA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	SAHID NAGAR P.S. /422 /2022 () //
291	ABLAPL/0011256/2022	GAUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /272 /2022 () //
292	ABLAPL/0011257/2022	RAJU MALIK @ RAJAKISHORE MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL TOWN /489 /2022 () //
293	ABLAPL/0011258/2022	BAPINA @ PITAMBER @ PITAMBAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK RURAL /459 /2022 () //
294	ABLAPL/0011259/2022	GOUR MOHAN BARIK VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE TOWN /152 /2022 () //
295	ABLAPL/0011260/2022	SUNIL KERKETTA @ CHOTA PALLI	BHAWANI SANKAR PANIGRAHI	RAGHUNATHPALI /228 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :07/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0011261/2022	BIJAY KAUMAR PRADHAN @ JHULU PRADHAN	GYANA RANJAN DHAL	CHANDRASEKHARPUR /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0011262/2022	JAGADISH DAS	BHAWANI SANKAR PANIGRAHI	RAGHUNATHPALI /228 /2022
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0011263/2022	JAY KUMAR BARIK	DEBASISH SAMAL	BALASORE TOWN /152 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0011264/2022	SANJUKTA PATTANAIAK @ ANJUKTA PATTANAIAK	JYOTIRMAYA SAHOO	KHURDA MODEL /409 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0011265/2022	AKHIL BIRABAR SRICHANDAN NAYAK	RITURANJAN CHHOTARAY	BANKI /290 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0011266/2022	HIRANTA NAIK	JNYANANANDA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0011267/2022	TAPAN SAMANTARAY	SANJIB KUMAR BHANJADEO	KHURDA P.S. /370 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0011268/2022	NIBAS KUMAR DAS @ NIBAS DAS	SANJIB KUMAR BHANJADEO	JANKIA P.S. /302 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0011269/2022	SHYAM SUNDAR PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA P.S. /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0011270/2022	LADUKISHORE SAMANTARAY	SANJIB KUMAR BHANJADEO	JANKIA P.S. /302 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0011271/2022	ANAND CHANDRA DAMBAL	SUDARSAN BEHERA	TANGI (KHURDA) /467 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0011272/2022	STATE OF ODISHA PRADYUMNA LENKA VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /302 /2022 ()
308	ABLAPL/0011273/2022	STATE OF ODISHA CHANDRASEKHAR DASH VS	HRUDANANDA MOHAPATRA VS	// //0 ()
309	ABLAPL/0011274/2022	STATE OF ODISHA JEEPAK KUMAR PALEI VS	BIDYALOK MOHAPATRA VS	// NAYAKOT /72 /2022 ()
310	ABLAPL/0011275/2022	STATE OF ODISHA RAJESH KUMARMAHARANA @ RAJU MAHARANA VS	MITHUN DAS VS	// NAYAKOT /72 /2022 ()
311	ABLAPL/0011276/2022	STATE OF ODISHA GANESH PRASAD KAR @ NINI KAR VS	MITHUN DAS VS	// NAYAKOT /71 /2022 ()
312	ABLAPL/0011277/2022	STATE OF ODISHA RAJESH KUMAR MAHARANA @ RAJU MAHARANA VS	MITHUN DAS VS	// NAYAKOT /71 /2022 ()
313	ABLAPL/0011278/2022	STATE OF ODISHA DEBASISH MAHARANA @ SUMIT VS	MITHUN DAS VS	// NAYAKOT /72 /2022 ()
314	ABLAPL/0011279/2022	STATE OF ODISHA DEBASISH MAHARANA @ SUMIT VS	MITHUN DAS VS	// NAYAKOT /71 /2022 ()
315	ABLAPL/0011280/2022	STATE OF ODISHA GANESH PRASAD KAR @ NINI KAR VS STATE OF ODISHA	MITHUN DAS VS	// NAYAKOT /72 /2022 () //

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MISC CASES FILED on :07/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 GUAP/1/2022	HARI HAR NAIK-MP	ARIJEET MISHRA
2	1/2022 GUAP/1/2022	HARI HAR NAIK-MP	ARIJEET MISHRA
3	1/2022 GUAP/1/2022	HARI HAR NAIK-MP	ARIJEET MISHRA
4	1/2022 GUAP/1/2022	HARI HAR NAIK-MP	ARIJEET MISHRA
5	26/2022 CRLLP/36/2022	THE CUTTACK CENTRAL COOPERATIVE BANK, JAGAT SINGH PURI	CHANDAN KUMAR PANDA
6	26/2022 CRLLP/36/2022	THE CUTTACK CENTRAL COOPERATIVE BANK, JAGAT SINGH PURI	CHANDAN KUMAR PANDA
7	26/2022 WPC(OAPPC)/180/2018	BALMIKI GAHIR-MP	ALOK KUMAR PANDA
8	26/2022 CRLLP/36/2022	THE CUTTACK CENTRAL COOPERATIVE BANK, JAGAT SINGH PURI	CHANDAN KUMAR PANDA
9	26/2022 WPC(OAPPC)/180/2018	BALMIKI GAHIR-MP	ALOK KUMAR PANDA
10	26/2022 WPC(OAPPC)/180/2018	BALMIKI GAHIR-MP	ALOK KUMAR PANDA
11	27/2022 WPC(OAPPC)/181/2018	GOPAL CHANDRA SAI-MP	ASIT KUMAR CHAUDHURY
12	28/2022 WPC(OAPPC)/182/2018	SUDHIR BEHERA-MP	ASIT KUMAR CHAUDHURY
13	28/2022 WPC(OAPPC)/182/2018	SUDHIR BEHERA-MP	ASIT KUMAR CHAUDHURY
14	36/2022 WPCRL/108/2022	PRAMOD JENA-MP	ARUNA KUMAR NAYAK
15	36/2022 WPCRL/108/2022	PRAMOD JENA-MP	ARUNA KUMAR NAYAK
16	75/2022 WPC(OAPC)/197/2018	SUDARSAN DAS-MP	M/S DILLIP RAY
17	76/2022 TRPCRL/75/2022	HARA PRIYA NATH-MP	DEEPAK KUMAR MOHAPATRA
18	169/2022 CMAPL/420/2022	SRIMATI PRATIMA DAS@PATTANAİK-MP	ADV.
19	170/2022 CMAPL/421/2022	CHAKRADHAR PRADHAN-MP	ADV.
20	185/2022 SA/136/1999	BENUDHAR-MP	M/S.N.C.PATI
21	186/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
22	187/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
23	188/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
24	189/2022 SA/256/1999	JUGA@JUGE@JUGESWAR-MP	M/S.A.C.MOHANTY
25	220/2022 RVWPET/218/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
26	221/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA

27	RVWPET/218/2022 222/2022	KELU CHARAN MOHANTY-MP	ADV.
28	RVWPET/219/2022 282/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
29	RPFAM/201/2022 283/2022	SANJEEB KUMAR MALLICK-MP	BRAJA MOHAN SARANGI
30	RPFAM/209/2022 284/2022	SANJAY KUMAR SAHOO-MP	DEBASISH SAMAL
31	RPFAM/211/2022 285/2022	SANTOSH KUMAR JENA-MP	DEBASIS MISHRA
32	RPFAM/75/2021 286/2022	SATYANARAYAN PANIGRAHI @ PANIGRAHY-MP	B.SAHOO
33	RPFAM/212/2022 317/2022	DAMBARUDHAR SAHOO-MP	GOKHA BEHERA
34	CRLMP/1647/2022 318/2022	ASHUTOSH MOHANTY and ORS-MP	M/S.SANJIT MOHANTY
35	CRLMP/317/2014 319/2022	RANJIT KUMAR SAHOO-MP	PRANAB RANJAN CHHATOI
36	CRLMP/1856/2022 320/2022	MIRZA ALAMGIRI BAIG-MP	M.A.ALI
37	CRLMP/1858/2022 321/2022	MAMATA SAMANTRAY-MP	
38	CRLMP/1524/2022 322/2022	SHISHIRA MAHARANA-MP	NARAYAN PRASAD PARIJA
39	CRLMP/1861/2022 322/2022	SHISHIRA MAHARANA-MP	NARAYAN PRASAD PARIJA
40	CRLMP/1861/2022 335/2022	BAIDHAR MAHAPATRA-MP	M/S RAMAKANTA SAHOO
41	WPC(OA)/1515/2008 336/2022	GUNANIDHI BISWAL-MP	M/S R.K BISOI
42	WPC(OA)/49/2018 337/2022	PRABHAT KUMAR SAHOO-MP	M/S P.MOHAPATRA
43	WPC(OA)/3339/2018 338/2022	JAGANNATH DALEI-MP	M/S D.C MOHANTY
44	WPC(OA)/132/2018 377/2022	PRIYANKA BEHERA-MP	JANMEJAYA DASH
45	TRP(C)/334/2022 378/2022	RASHMI REKHA SWAIN@PATNAIK-MP	RAMAKANTA SAHOO
46	TRP(C)/335/2022 379/2022	SUPRIYA MAHARANA-MP	SANJEEV UDGATA
47	TRP(C)/332/2022 380/2022	SUVASMITA SAHU-MP	U.C.BEHURA
48	TRP(C)/336/2022 535/2022	D.M,M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
49	FAO/351/2022 536/2022	MANDAKINI BEHERA-MP	AKSHYANGSHU SEKHAR NANDY
50	FAO/357/2022 537/2022	SABITA DEHURY-MP	AKSHYANGSHU SEKHAR NANDY
51	FAO/358/2022 594/2022	SOMANATH BEHERA-MP	SK. ZAFARULLA
52	CRLREV/430/2022 595/2022	KABIRAJ PRADHAN-MP	M/S.ASIM AMITAV DAS
53	CRLREV/997/2008 595/2022	KABIRAJ PRADHAN-MP	M/S.ASIM AMITAV DAS
54	CRLREV/997/2008 596/2022	PRADYUMNA KUMAR BEHERA-MP	M/S.AMULYA RATNA PANDA M/S.DEBASHIS NANDA
55	CRLREV/792/2015 597/2022	PRADYUMNA KUMAR BEBARTA-MP	M/S.AMULYA RATNA PANDA M/S.DEBASHIS NANDA
56	CRLREV/574/2016 598/2022	PRADYUMNA KUMAR BEHERA-MP	M/S.AMULYA RATNA PANDA M/S.DEBASHIS NANDA
57	CRLREV/792/2015 599/2022	PRADYUMNA KUMAR BEBARTA-MP	M/S.AMULYA RATNA PANDA M/S.DEBASHIS NANDA
	CRLREV/574/2016		

58	920/2022 CMP/878/2022	PRAFULLA KUMAR KARA @ KAR-MP	PRASANNA KUMAR MISHRA
59	921/2022 CMP/1357/2015	LAXMI NARAYAN KHUNTIA-MP	M/S.PRADIPTA KUMAR MOHANTY
60	922/2022 CMP/879/2022	KAILASH CHANDRA SADANGI-MP	TAPASWINI SINHA
61	923/2022 CMP/1283/2016	TIRTHANKAR PATEL-MP	M/S.ALEKHA CHANDRA MOHANTY
62	924/2022 CMP/880/2022	DISTRICT TRANSPORT EMPLOYEES ASSOCIATION,KENDRAPUR-MP	BIBEKANANDA MUDULI
63	925/2022 RSA/66/2012	MANIKA PATRA-MP	M/S.MANMAYA KU.DASH
64	925/2022 CMP/1241/2019	NARAHARI SINHA @ SINGH-MP	M/S.S.K.SAMANTARAY
65	926/2022 CMP/606/2018	NATABAR NAYAK@MOHAPATRA-MP	M/S.PRASANTA KUMAR SATAPATHY
66	926/2022 RSA/66/2012	MANIKA PATRA-MP	M/S.MANMAYA KU.DASH
67	927/2022 CMP/881/2022	JAYANTI MOHANTA-MP	ASHUTOSH MOHANTA
68	927/2022 RSA/66/2012	MANIKA PATRA-MP	M/S.MANMAYA KU.DASH
69	928/2022 RSA/66/2012	MANIKA PATRA-MP	M/S.MANMAYA KU.DASH
70	929/2022 RSA/75/2020	BIDYADHAR PRADHAN-MP	BIBEKANANDA BHUYAN
71	930/2022 WPC(OAC)/490/2017	P. PADMA BATI-MP	
72	971/2022 MACA/442/2022	THE DIVL. MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL KUMAR SAMANTARAY
73	972/2022 MACA/442/2022	THE DIVL. MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL KUMAR SAMANTARAY
74	973/2022 MACA/443/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	BRAT SATPATHY
75	1425/2022 ABLAPL/6623/2022	DUKHU NAIK-MP	
76	1426/2022 ABLAPL/8991/2022	PRANAB KISHORE PRAHARAJ-MP	
77	1427/2022 ABLAPL/9769/2022	PRAVAT @ PRABHAT KUMAR SWAIN-MP	
78	1428/2022 ABLAPL/3476/2022	BHAGABAN PRADHAN-MP	
79	1429/2022 ABLAPL/7606/2022	GYANARANJAN NAYAK-MP	
80	1430/2022 ABLAPL/9724/2022	DEEPAK SAMNATARAY-MP	
81	1431/2022 ABLAPL/9708/2022	NARENDRA SAHOO-MP	
82	1432/2022 ABLAPL/2848/2021	SHRIKANTA SWAIN-MP	NALINI KANTA DASH
83	1433/2022 ABLAPL/6468/2022	BHAGABAN NAHAK-MP	
84	1434/2022 ABLAPL/1716/2022	API @ UPENDRA SWAIN-MP	
85	1435/2022 ABLAPL/8389/2021	MAIMUD KHAN @ MAIMUDD KHAN-MP	
86	1436/2022 ABLAPL/1239/2022	BASUDEV PATRA-MP	
87	1437/2022 ABLAPL/1240/2022	CHAKRADHAR PRADHAN-MP	
88	1438/2022 ABLAPL/10139/2022	LAKINATHA HARIJAN @ PANAKA-MP	
89	1439/2022	RATNAKAR GHADAI-MP	

90	ABLAPL/9622/2022 1440/2022	PINKU BEHERA-MP	
91	ABLAPL/10063/2022 1441/2022	SURENDRA KUMAR-MP	
92	ABLAPL/1659/2022 1442/2022	PREETAM MOHANTY-MP	
93	ABLAPL/3587/2022 1443/2022	HEMANTA KUMAR SAHOO-MP	
94	ABLAPL/8614/2021 1444/2022	UPENDRA @ UMESH PRASAD DAS-MP	D.P.DAS
95	CRLA/765/2022 1445/2022	UPENDRA @ UMESH PRASAD DAS-MP	D.P.DAS
96	CRLA/765/2022 1446/2022	RAJIN@RAJENDRA SAHU@BABUA-MP	SUNIL KUMAR PANDA
97	CRLA/160/2022 1447/2022	AMARSINGH MAJHI-MP	SATYA NARAYAN MISHRA 4
98	CRLA/728/2022 1448/2022	AMARSINGH MAJHI-MP	SATYA NARAYAN MISHRA 4
99	CRLA/728/2022 1617/2022	BUBU@ SUTANU BHUSAN SWAIN-MP	
100	BLAPL/9744/2021 1618/2022	PITAMBAR BEHERA @ RENGA @ TURU-MP	SATYABHUSAN DAS
101	BLAPL/8213/2022 1619/2022	SHANKAR @ SHANKARSHAN NAYAK-MP	AMLAN SHAKTI PAUL
102	BLAPL/7214/2022 1620/2022	HARSH KUMAR DUBEY-MP	AMULYA RATNA PANDA
103	BLAPL/4000/2022 1621/2022	PRADIP DAS @ PRADEEP-MP	RAJIB LOCHAN PATTNAIK, JUGAL KISHORE ROUT
104	BLAPL/5155/2021 1622/2022	MANTU @ SANTOSH KUMAR SWAIN-MP	
105	BLAPL/5844/2021 1623/2022	SANJAY BADAIAK-MP	UMAKANTA BARIK
106	BLAPL/3942/2022 1624/2022	KALIM KHAN-MP	
107	BLAPL/8811/2020 1625/2022	DIPU RANJAN SETHI-MP	JITENDRA SAMANTARAY
108	BLAPL/10442/2019 1973/2022	TULUGU SANKAR@TULUGU SANKAR RAO-MP	BISWAJIT RANJAN TRIPATHY
109	CRLMC/2777/2021 1974/2022	CHAITALI MISHRA-MP	SMRUTI RANJAN MOHAPATRA
110	CRLMC/2490/2022 1975/2022	DEVI PATRA@M.DEVI PRASAD PATRA-MP	RAMESH AGARWAL
111	CRLMC/2492/2022 1976/2022	RADHE@RADHESHYAM SARAF-MP	SUSHANTA KUMAR JOSHI
112	CRLMC/2495/2022 1977/2022	SUSHANT KUMAR GIRI@SUSANTA GIRI-MP	PRAVASH CHANDRA JENA
113	CRLMC/2497/2022 1978/2022	ANANTA MALIK-MP	ACHYUTANANDA PATTNAIK
114	CRLMC/2499/2022 1979/2022	PRASANNA KUMAR SAHOO-MP	
115	CRLMC/4203/2015 2911/2022	STATE OF ODISHA-MP	H.K.PANIGRAHI, A.S.C.
116	WA/1192/2022 2912/2022	STATE OF ODISHA-MP	H.K.PANIGRAHI, A.S.C.
117	WA/1192/2022 12328/2022	MAMATARANI SAHOO-MP	
118	WP(C)/11803/2022 12329/2022	UMA PLASTICS LTD.-MP	PAMI RATH
119	WP(C)/23084/2022 12330/2022	ARUN KUMAR MUDULI-MP	RAMA KRISHNA BISOI
120	WP(C)/23085/2022 12331/2022	AHAIT KARNA-MP	TRILOCHAN NANDA
	WP(C)/23086/2022		

121	12332/2022 WP(C)/23088/2022	M/S KANHA FUEL-MP	RUDRA PRASAD KAR
122	12333/2022 WP(C)/23089/2022	KALU CHARAN SAMANTARAY-MP	JAGAMOHAN PATTANAIAK
123	12334/2022 WP(C)/37347/2020	PRASANTA KUMAR NAYAK-MP	SWOYAM PRABHU JENA
124	12335/2022 WP(C)/8636/2018	SUNDAR PRAVAT DAS-MP	
125	12336/2022 WP(C)/23092/2022	RABINDRANATH BARIK-MP	BASANTA KUMAR DAS
126	12337/2022 WP(C)/23093/2022	SUKANTA BHOI-MP	ABHIRAM SWAIN
127	12338/2022 WP(C)/23097/2022	MANAS KUMAR DAS-MP	DWARIKA PRASAD MOHANTY
128	12339/2022 WP(C)/25189/2020	NIGAM PRASAD MOHAPATRA-MP	RITA SINGH
129	12340/2022 WP(C)/22532/2020	SWATI SUKLA-MP	RITA SINGH
130	12341/2022 WP(C)/21670/2022	SIBARAM SAMAL-MP	
131	12342/2022 WP(C)/23098/2022	AYASH KANTA NAIK-MP	SUSANTA KUMAR DASH
132	12343/2022 WP(C)/9032/2022	KHAGENDRA KUMAR BEHERA-MP	AMBUJA KUMAR DAS
133	12344/2022 WP(C)/39318/2021	AJIT KUMAR BARIK-MP	TANMAY MISHRA
134	12345/2022 WP(C)/23106/2022	GOPAL KRUSHNA PATRA-MP	SANGRAMJEET SENAPATI
135	12346/2022 WP(C)/1575/2022	BINOD NAG-MP	MOHENDRA DALAI
136	12347/2022 WP(C)/23111/2022	KISHORE CHANDRA MOHAPATRA-MP	MANORANJAN MUDULI
137	12348/2022 WP(C)/18837/2019	M/S DOSHI AUTOMOBILES, JANUGANJ-MP	M/S.VIVEKANAND JENA
138	12349/2022 WP(C)/19825/2022	MANORANJAN BHUYAN-MP	
139	12350/2022 WP(C)/23116/2022	ODISHA STATE ROAD TRANSPORT CORPORATION-MP	AMITAV TRIPATHY
140	12351/2022 WP(C)/23115/2022	BIDYADHAR PRADHAN-MP	PRADEEP KUMAR DAS
141	12352/2022 WP(C)/23125/2022	SANJAYA KUMAR NAYAK-MP	PRAFULLA KUMAR RATH
142	12353/2022 WP(C)/11484/2019	PRATIMA PRADHAN-MP	M/S.AJODHYA RANJAN DASH
143	12354/2022 WP(C)/23139/2022	SANJULATA MALLICK-MP	RABI NARAYAN BEHERA
144	12355/2022 WP(C)/23140/2022	OM PRAKASH PRADHAN-MP	ASHOK KUMAR SARANGI
145	12356/2022 WP(C)/23142/2022	RAJESH SARASWAT-MP	BIBEKANANDA BHUYAN
146	12357/2022 WP(C)/23143/2022	PRAVA RANJAN PATTNAIK-MP	BIBEKANANDA BHUYAN
147	12358/2022 WP(C)/23145/2022	BABINA SETHI @ SETHY-MP	VIJAYA KAR
148	12359/2022 WP(C)/6073/2022	BHAGIRATHI JENA-MP	
149	12360/2022 WP(C)/23144/2022	FALCON MARINE EXPORTS LTD.,BBSR-MP	BIBEKANANDA BHUYAN
150	12361/2022 WP(C)/23144/2022	FALCON MARINE EXPORTS LTD.,BBSR-MP	BIBEKANANDA BHUYAN
151	12362/2022 WP(C)/13780/2022	BILT GRAPHIC PAPER PRODUCTS LTD., HARYANA-MP	AMIT PATTNAIK
152	12363/2022	FALCON MARINE EXPORTS LTD.,BBSR-MP	BIBEKANANDA BHUYAN

153	WP(C)/23144/2022 12364/2022	KALANDI BHOI-MP	SUPRATIK ACHARYA
154	WP(C)/23150/2022 12364/2022	SUPDT. OF V.S.S. MEDICAL CLG. AND HOSPITAL, BURLA-MP	MODHYA RANJAN DASH, AGA
155	WP(C)/23141/2022 12365/2022	PRABHUDAYAL AGRAWALA-MP	M/S.HEMANTA KU.MUND
156	WP(C)/12777/2016 12366/2022	RINTU KUMAR JANA-MP	AYUSMAN MAHANTA
157	WP(C)/23153/2022 12367/2022	M/S MAHABIR INFRA, KALAHANDI-MP	BISWABIHARI MOHANTY
158	WP(C)/23155/2022 12368/2022	SOBHA RANI BEHERA-MP	M/S.S.MISHRA, S.MOHAPATRA, B.N.SWARNAKAR
159	WP(C)/10620/2018 12369/2022	JITENDRA KUMAR PANDA-MP	PRABHU PRASANNA BEHERA
160	WP(C)/23158/2022 12370/2022	GIRIJA SHANKAR MOHAPATRA-MP	MR.BUDHADEV ROUSTRAY,M/S.G.N.MISHRA,P.P.MOH
161	WP(C)/30343/2020 12371/2022	PRATYUSH CHANDRA MISHRA-MP	SUBHANKAR ROUT
162	WP(C)/23163/2022 12372/2022	BINOY KUMAR NANDA-MP	SUBASH CHANDRA SATAPATHY
163	WP(C)/23171/2022 12373/2022	NIHARIKA PALTASINGH-MP	SATYABRATA MOHANTY
164	WP(C)/23174/2022 12374/2022	BALABHADRA SWAIN-MP	RAJJEET ROY
165	WP(C)/23177/2022 12375/2022	GURPREET KAUR-MP	SRIKAR KUMAR RATH
166	WP(C)/23178/2022 12376/2022	MURALIDHAR SAHOO-MP	M/S.JAYDEEP PAL
167	WP(C)/15255/2017 12377/2022	BIJAYA MOHANTY-MP	NETRANANDA BISWAL
	WP(C)/23179/2022		